**Open Court** 

## CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

(THIS THE 06th DAY OF NOVEMBER, 2012)

PRESENT

Hon'ble Mr. Sanjeev Kaushik, Member (J) Hon'ble Ms. Jayati Chandra, Member (A)

Misc. Recall Application No. 3490 of 2012

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Civil Misc. Contempt Application No. 91 of 2005

Original Application No. 1105 OF 2004 (U/S 19, Administrative Tribunal Act, 1985)

Narvadeshwar Tewari S/o Sri Ugra Nath Tiwari, R/o Village-Saunkhor, P.O. Farsand, Tehsil-Gola, District-Gorakhpur.

Petitioner

VERSUS

Kulvir Singh Now Anil Kumar Post Master General, Gorakhpur Region, Gorakhpur.

......Contemnors/Opposite Parties

Present for the Applicant: Present for the Respondents: Shri S. Srivastava.

Shri V.K. Srivastava.

## <u>ORDER</u>

## (<u>DELIVERED BY HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J</u>)

Heard Shri V.K. Srivastava, counsel for the applicant and Shri S. Srivastava, counsel for the respondents/contemnor.

2. After arguing the matter for sometime Sri V.K. Srivastava, counsel for the applicant has fairly submitted that the present application may be dismissed, with liberty to file Execution Application seeking Execution of the order of the Tribunal dated 30.09.2005. The Misc. Recall Application No. 3490 of 2012 is accordingly, dismissed with liberty prayed.

J. Chandre

Member-A

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